PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE OF THE HOUSE ON THE PREVENTION OF FOOD ADULTERATION (AMEND. MENT) BILL, 1974

SHRI TRILOKI SINGH (Uttar Pradesh): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adultera ion Act, 1954.

## EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL, 1974

SHRI TRILOKI SINGH (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. CHAIRMAN: The House stands adjourned till 11 A.M. on Tuesday, the 6th January, 1976.

The House then adjourned at twenty-six minutes past twelve of the clock till eleven of the clock on Tuesday, the 6th January, 1976.